

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.3778
ANSWERED ON 18.12.2024

BENEFITS OF SCHEMES OF THE MINORITIES AND SCHEDULED TRIBES

†3778. DR. MANNA LAL RAWAT:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of minorities in the country, Religion and State-wise;
- (b) whether the Government is aware that the people of Scheduled Tribes are taking advantage of the schemes of the Ministry of Minority Affairs as well as the Ministry of Tribal Affairs after conversion and if so, the details thereof;
- (c) if not, whether the Government is contemplating to investigate this matter and take action against those illegally taking double benefits; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a) As per the information furnished by Office of the Registrar General India (RGI), the term “Minority” is not used in Census. However, the data on all religions as reported by the people of India are collected, tabulated and published in each Census. The last Census was conducted in 2011 and the state-wise populations based on religion are available at Annexure.

(b) to (d) All 3 Scholarship schemes for minorities are implemented through National Scholarship Portal(NSP) in which there is a provision of de-duplication of applicant under overall schemes, onboarded on NSP. Besides, a provision of One Time Registration (OTR) has also been introduced from 2024-25, which will further reduce the chances of duplicate beneficiaries among different Scholarship Schemes.

Annexure referred to in reply to part (a) of the Lok Sabha unstarred question no.3778 for 18.12.2024

State and Religion wise Minority Population as per Census 2011						
Sl. No.	State	Muslim	Christian	Sikhs	Buddhists	Jain
1	JAMMU & KASHMIR	8567485	35631	234848	112584	2490
2	HIMACHAL PRADESH	149881	12646	79896	78659	1805
3	PUNJAB	535489	348230	16004754	33237	45040
4	CHANDIGARH	51447	8720	138329	1160	1960
5	UTTARAKHAND	1406825	37781	236340	14926	9183
6	HARYANA	1781342	50353	1243752	7514	52613
7	NCT OF DELHI	2158684	146093	570581	18449	166231
8	RAJASTHAN	6215377	96430	872930	12185	622023
9	UTTAR PRADESH	38483967	356448	643500	206285	213267
10	BIHAR	17557809	129247	23779	25453	18914
11	SIKKIM	9867	60522	1868	167216	314
12	ARUNACHAL PRADESH	27045	418732	3287	162815	771
13	NAGALAND	48963	1739651	1890	6759	2655
14	MANIPUR	239836	1179043	1527	7084	1692
15	MIZORAM	14832	956331	286	93411	376
16	TRIPURA	316042	159882	1070	125385	860
17	MEGHALAYA	130399	2213027	3045	9864	627
18	ASSAM	10679345	1165867	20672	54993	25949
19	WEST BENGAL	24654825	658618	63523	282898	60141
20	JHARKHAND	4793994	1418608	71422	8956	14974
21	ODISHA	911670	1161708	21991	13852	9420
22	CHHATTISGARH	514998	490542	70036	70467	61510
23	MADHYA PRADESH	4774695	213282	151412	216052	567028
24	GUJARAT	5846761	316178	58246	30483	579654
25	DAMAN & DIU	19277	2820	172	217	287
26	DADRA & NAGAR HAVELI	12922	5113	217	634	1186
27	MAHARASHTRA	12971152	1080073	223247	6531200	1400349
28	ANDHRA PRADESH	8082412	1129784	40244	36692	53849
29	KARNATAKA	7893065	1142647	28773	95710	440280
30	GOA	121564	366130	1473	1095	1109
31	LAKSHADWEEP	62268	317	8	10	11
32	KERALA	8873472	6141269	3814	4752	4489
33	TAMIL NADU	4229479	4418331	14601	11186	89265
34	PUDUCHERRY	75556	78550	297	451	1400
35	ANDAMAN & NICOBAR ISLANDS	32413	80984	1286	338	31
36	TELANGANA**					

**State formed after census 2011

Note: State-wise figure of Parsi Population are not available